

## **VACCINATION (REPEAL) ACT, 2001**

**16 of 2001**

**[August 3, 2001]**

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1. Short title
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## **VACCINATION (REPEAL) ACT, 2001**

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The Vaccination Act, 1880 pertains to smallpox vaccination. Smallpox was once a major killer throughout the world. A vast international campaign by the World Health Organisation between the Years 1967 and 1979 led to the eradication of smallpox. On 5th July. 1975. India was proclaimed to be no longer a smallpox endemic country and in April 1977 India was declared smallpox free of International Commission for Assessment of Smallpox Eradication. On 8th May. 1950 the World Health Organisation declared the global eradication of smallpox. All member States of the World Health Organisation had officially discontinued compulsory vaccination of smallpox with effect from 1982. The Commission on Review of Administrative Laws under the Chairmanship of Shri P.C. Jain has, inter alia, recommended the repeal of the Vaccination Act, 1880. The Vaccination Act, 1880 is no longer relevant and needs to be repealed. 2. The Bill seeks to repeal the aforesaid Act.

### **1. Short title :-**

This Act may be called the Vaccination (Repeal) Act, 2001.

### **2. Repeal of Act (13 of 1880) :-**

The Vaccination Act, 1880 is hereby repealed.